

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 9 of 1996.

Thursday this the 22nd day of August 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Raju Gregory,
Chalappurathu Charuvil,
Munroethuruth P.O.,
Kollam, Kerala.

.. Applicant

(By Advocate Shri B. Sureshkumar)

Vs.

1. General Manager,
Southern Railways,
Park Town,
Madras.

2. The Divisional Personnel Officer,
Southern Railway,
Thiruvananthapuram -14.

3. The Chairman,
Railway Board,
New Delhi.

4. The Government of India repre-
sented by its Secretary,
Ministry of Railways,
New Delhi.

.. Respondents

(By Advocate Shri Shafik for Shri TPM Ibrahim Khan, SCGSC/
Railway Counsel (R1-4)

The application having been heard on 22nd August 1996,
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to appoint him
under the Railways, in lieu of the service rendered by

him in the rescue operations at Perumon in connection with the derailment of a train.

2. When the matter came up for admission, Standing counsel for Railways took time to ascertain whether something could be done. He submits that applicant has been appointed as a substitute Sweeper-cum-Porter under the Railways. We record the submission.

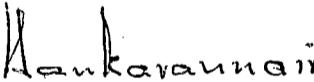
3. We are happy that the Railways and the Standing counsel have acted graciously in acknowledging the services of a person, who had been a great help to his fellow human beings in distress.

4. Application is disposed of. No costs.

Thursday this the 22nd day of August 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

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